## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP 1048/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Royal Cushion Vinyl Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER T.C.P No. 1048/I&BP/NCLT/MB/MAH/2017

- 1. No one is present from the side of the Applicant.
- 2. This Petition is moved under the I&BP Code dated 30.05.2017.
- The Registry is directed to issue Notice intimating the next date of hearing directing Petitioner to comply with the provisions of I&BP Code.
- Adjourned to 4<sup>th</sup> August, 2017.

Sd/-

Dated: 04.07.2017

M.K. Shrawat Member (Judicial)